

[Print](#)**Defective Case Register from 2024-11-05 to 2024-11-05**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/45993/2024	SOUMIK SPANDAN TRIPATHY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
2	D-WP(C)/46339/2024	NIRANJAN PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
3	D-ABLAPL/32971/2024	RAKESH BEHERA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-ABLAPL/32926/2024	SANJEEB KUMAR DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-RVWPET/43042/2024	JAGAJIBAN PRADHAN	2024-11-05	Petition may stick to one prayer only
6	D-CONTC/46126/2024	DEBASIS ROUT	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-ABLAPL/32927/2024	UMAKANTA BARIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D-ABLAPL/32781/2024	DEEPAK KUMAR DAS	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of petitioner mentioned in Affidavit not tally with Cause Title .
9	D-WP(C)/45942/2024	SOURAV DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
10	D-WP(C)/45939/2024	PRONOY MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-WP(C)/46011/2024	JUDHISTHIR SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-ABLAPL/32509/2024	PRAKASH KUMAR MISHRA	2024-11-05	As per standing order no-3 dated 9.7.24 the name of the victim/Informant shall not mentioned the petition.Then S.R will be made.
13	D-WP(C)/45931/2024	PRONOY MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
14	D-ABLAPL/32913/2024	AJIT KUMAR RAUT	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

15	D-BLAPL/32866/2024	ADYASIDHI MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
16	D-WP(C)/46046/2024	KANANBALA ROY CHOUDHURY	2024-11-05	1.Copy not served on S.C.(C.T and G.S.T.).2.Name of opp.parties mentioned in affidavit does not tally with cause title of writ petition
17	D-WP(C)/46050/2024	DILLIP KUMAR MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
18	D-ABLAPL/32924/2024	RAMESH CHANDRA MAHARANA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 18 to 28 not paginated.
19	D-WP(C)/46272/2024	ASHIS KUMAR MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D-ABLAPL/32947/2024	ARIJEET MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
21	D-RSA/46159/2024	BIBEKANANDA BHUYAN	2024-11-05	1.Copy of Trial Court Judgement / Order XEROX COPY FILED,AUTHENTICATED COPY BE FILED. (b) Appellate Court /Revisional Order Judgement C.COPY FILED ,NEAT COPY OF 1ST PAGE BE FILED
22	D-BLAPL/33042/2024	RAMESH CHANDRA MAHARANA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per index, Annexure-1 not available on record.2.BLAPL Petition not properly page marked.3.As per index of the petition not page in the Book marked.
23	D-BLAPL/32997/2024	JNYANANANDA PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
24	D-BLAPL/32853/2024	SUDHANSU SEKHAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Honble Court not tally with Rejection order and cause title.
25	D-CRLA/32733/2024	MANAS KUMAR CHAND	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Serial no. of grounds not properly furnished
26	D-WP(C)/45983/2024	RANJAN KUMAR ROUT	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. Declaration left blank .Annexure-5 does not tally with the index .
27	D-CRLREV/33037/2024	DHIRENDRA KUMAR MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

28	D-CRLREV/32648/2024	LAXMIDHAR MAHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-ABLAPL/32824/2024	PRASANTA KUMAR TRIPATHY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. page nos. 13 and 15 not neatly legible. 2.Age of the petn. not reflected in V.NAMA.
30	D-WP(C)/46099/2024	PRADEEP KUMAR MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Mobile number of all the counsel in vakaltnama not furnished.
31	D-ABLAPL/32951/2024	SURESH KUMAR JENA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 8 not legible.
32	D-CONTC/46121/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Occupation of the deponent not stated in affidavit,2-Undertaking for filing of English translation copy of Oriya document not filed
33	D-ABLAPL/32783/2024	SARATHI JYOTI MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
34	D-CRLMP/32834/2024	RAKESH KUMAR ROUTRAY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
35	D-WP(C)/45896/2024	NARAYAN PRASAD PARIJA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Gayatree mohapatra,petitioner no.7 has executed vakaltnama as Gayatree Das.2.Annexure-8 is not correctly page marked
36	D-WP(C)/45903/2024	SAKTIDHARA MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-CONTC/46151/2024	PRASHANTA KUMAR DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NO. 29 NOT NEAT AND LEGIBLE
38	D-WP(C)/46003/2024	PRAFULLA CHANDRA ACHARYA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page 23 not legible .
39	D-WP(C)/46072/2024	ASWINI KUMAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

40	D-BLAPL/33022/2024	JATINDRA KUMAR NAYAK	2024-11-05	P.S.case mentioned in the petition does not tally with the Annexure-1.
41	D-WP(C)/45888/2024	AMIYA KUMAR MISHRA-2	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-ABLAPL/32798/2024	SATYAJEET ROUT	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of F.I.R. not correct in date of event.Page nos. 10 and 11 not neat.
43	D-WP(C)/46038/2024	SANJIB MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
44	D-BLAPL/32900/2024	ABHAS MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per Rejection order year of T.R.NO not correctly furnished in Cause Title ,Petition and Prayer.
45	D-ABLAPL/32779/2024	SATYA NARAYAN MISHRA 4	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
46	D-BLAPL/32846/2024	JIBAN RANJAN DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-ABLAPL/32955/2024	ARIJEET MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-WP(C)/46674/2024	PANCHANAN PANIGRAHI	2024-11-05	1-COURT FEE IS DEFICIENT. COURT FEES OF RS 6/ NOT PAID IN THE PETITION
49	D-FAO/45990/2024	SUBHADUTTA ROUSTRAY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NEAT COPY OF PG.23 AND 26 BE FILED.
50	D-ABLAPL/32972/2024	SAROJ KUMAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
51	D-WP(C)/46077/2024	KUNAL KUMAR SWAIN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
52	D-WP(C)/46082/2024	KUNAL KUMAR SWAIN	2024-11-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
53	D-BLAPL/32871/2024	SUJATA JENA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 12 not legible.Rejection order not filed
54	D-WP(C)/45952/2024	BIJAYA KUMAR BEHERA 1	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-ABLAPL/33020/2024	SANJEEB KUMAR DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
56	D-ABLAPL/32874/2024	JAGAJIBAN PRADHAN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
57	D-FAO/46413/2024	G.P.DUTTA	2024-11-05	1. Period of Delay 07 DAYS 2.Provision of Law NOT FURNISHED IN IA.
58	D-BLAPL/33002/2024	HARIPAD MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-CONTC/46267/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Code NOT CORRECT 2.NOT PROPERLY ADDRESS TO HONBLE COURT
60	D-ABLAPL/32952/2024	ARIJEET MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
61	D-WP(C)/45906/2024	SAKTIDHARA MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	D-WP(C)/45963/2024	JUDHISTHIR SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.C.Fee of legal assistant of Rs.10 and Hallogram of Rs.50/- Not Paid
63	D-ABLAPL/32914/2024	BISWA PRAKASH DHAL	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
64	D-WA/44836/2024	BIBEKANANDA BHUYAN	2024-11-05	1. Court Fee Payable to RS. 12/-,Paid Rs.6/-,Rs.6/-be paid 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid
65	D-WP(C)/43232/2024	PRATYUSHA NAIDU	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
66	D-ABLAPL/32960/2024	HEMANTA KUMAR MOHANTA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
67	D-RVWPET/42576/2024	ASHOK KUMAR PANIGRAHI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-BLAPL/32898/2024	DIPAK RANJAN MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-ABLAPL/32769/2024	SIDDHARTH GOUTAM DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

70	D-BLAPL/33000/2024	KARTIK CHANDRA TRIPATHY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
71	D-CONTC/45612/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-WP(C)/46041/2024	RAGHUNATH BISWAL	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Payable to Rs. 252/-,Paid Rs. 6/-,RS.242/- be paid.
73	D-CMP/46114/2024	DAYANANDA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-WP(C)/45845/2024	TUSAR KUMAR MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-7 and averment of writ petition does not tally with book marks index and index of writ petition.
75	D-WP(C)/46029/2024	SAURAV TIBREWAL	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page no.15 not available at annexure-4.
76	D-BLAPL/32977/2024	KARTIK CHANDRA TRIPATHY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Annexure-2 not properly page in Book marked.
77	D-CRLA/32698/2024	DEEPANKAR PANIGRAHY	2024-11-05	Appeal may stick to one prayer with being aggrieved
78	D-CONTC/46156/2024	PRASHANTA KUMAR DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NO. 29 NOT NEAT AND LEGIBLE
79	D-ABLAPL/32848/2024	RAJJEET ROY	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per affidavit , petitioner not reflected his fathers name. 2.In affidavit counsel not signed in affidavit.3. provision not correct.
80	D-WP(C)/45958/2024	SOURAV DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
81	D-ABLAPL/32780/2024	SATYA NARAYAN MISHRA 4	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-WP(C)/46096/2024	JYOTI RANJAN KHUNTIA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

83	D-WP(C)/46045/2024	KRISHNA CHANDRA SAHU	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page No.57 under Annexure-8 not filed
84	D- CONTC/46233/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D-WP(C)/46078/2024	ADISHA MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
86	D-WP(C)/45999/2024	ALOK KUMAR PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WP(C)/46042/2024	KANANBALA ROY CHOUDHURY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-WP(C)/45862/2024	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
89	D-WP(C)/45960/2024	JNYANANANDA PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page nos.-40 and 41 are not legible.
90	D- BLAPL/32839/2024	SARAT KUMAR JENA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D- BLAPL/32966/2024	BHABANI SHANKAR DASPARIDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D- BLAPL/33030/2024	JUGALA KISHORE PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
93	D-WP(C)/46007/2024	UMESH CHANDRA BEHURA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-WP(C)/46085/2024	KUNAL KUMAR SWAIN	2024-11-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
95	D-CRLA/32843/2024	SOUGAT DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of trial court judgement wrongly mentioned in index under annex.-1
96	D- CONTC/46270/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D- ABLAPL/32796/2024	KISHOR KUMAR NAIK	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Age of petitioner not furnished in cause title. Annexures not reflected in petition.

98	D-BLAPL/32867/2024	JYOTIRMAYA SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WP(C)/46043/2024	SUBHADUTTA ROUSTRAY	2024-11-05	Page no.52 to 55 neat copy not filed
100	D-ABLAPL/32775/2024	RAMAKANTA PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
101	D-CRLREV/33045/2024	DHIRENDRA KUMAR MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
102	D-WP(C)/45873/2024	NIRANJAN LENKA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
103	D-WP(C)/45945/2024	BIJAYA KUMAR BEHERA 1	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page mark from 32 to 35, 37 and 39 to 58 are not indicated
104	D-WP(C)/46017/2024	DAYANANDA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
105	D-WP(C)/45784/2024	ANURAG PATI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
106	D-ABLAPL/32888/2024	PRADEEP KUMAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D-WP(C)/45834/2024	PRAVAT KUMAR PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
108	D-WP(C)/46290/2024	JANMEAJAYA DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D-ABLAPL/32852/2024	BASANTA KUMAR DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos.11 and 12 not neat and legible and same is filed at page nos.15 and 16.
110	D-WP(C)/45882/2024	ASISH KUMAR RAY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D-ABLAPL/33009/2024	KULDEEP MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
112	D-WA/46071/2024	BUDHADEV ROUSTRAY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Period of Delay 56 days delay.
113	D-ABLAPL/32790/2024	SOUBHAGYA KUMAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
114	D-ABLAPL/32826/2024	SANTOSH KUMAR DASH	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. provision not correct. 2 Nomenclature in .sl. no.4 of affidavit not correct.3.page nos. 7,8,11 are not neat. 4.Age of petn.no.2 not reflected in V.nama.
115	D-ABLAPL/33018/2024	SAMIM AKTAR	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Age of the deponent on affidavit not furnished.2.Page nos.14 to 19 not neat and legible.
116	D-ABLAPL/32954/2024	ARIJEET MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. P.S . case no. not tally with F.I.R. in cause title.
117	D-ABLAPL/32946/2024	FALGUNI RAJGURU MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
118	D-WP(C)/45854/2024	NIRANJAN PRASAD PATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
119	D-WP(C)/45994/2024	PRAVAT KUMAR PANDA	2024-11-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
120	D-WP(C)/45809/2024	PRADEEP RANJAN MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
121	D-BLAPL/32910/2024	DEBIDUTTA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
122	D-CONTC/46299/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
123	D-CRLMC/32662/2024	HRUDANANDA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Page nos 10 to 21 not legible. 2. Court fee Rs. 2/- to be paid on V. nama.
124	D-WA/44816/2024	BIBEKANDA BHUYAN	2024-11-05	1.Court Fee Payable to Rs.12/-,paid Rs.6/-,Rs.6/- be paid 2.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not paid.
125	D-BLAPL/32976/2024	RAJESH KUMAR MAHAPATRA	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Occupation of the deponent on affidavit not furnished.
126	D-RVWPET/23261/2024	ADV.	2024-11-05	place it after filing of c.copy of impugned order
127	D-BLAPL/32868/2024	ADYASIDHI MISHRA	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Occupation not mentioned in Affidavit.
128	D-WP(C)/46191/2024	MADAN MOHAN DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D-WP(C)/45992/2024	PRAVAT KUMAR PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Name Of The Filing Advocate Not In Capital Letters In The Petition
130	D-WP(C)/46044/2024	ULLASH CHANDRA MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
131	D-WP(C)/46092/2024	JYOTI RANJAN KHUNTIA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date mentioned in Annexure-1 and averment of writ petition does not tally with book marks index and index of writ petition.
132	D-BLAPL/32892/2024	BISWAJIT MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. P.S.Case no not mentioned in Prayer.
133	D-ABLAPL/33021/2024	KANANBALA ROY CHOUDHURY	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Paragraph no. not correctly furnished on declaration.

134	D-MATA/46154/2024	PRASANTA KUMAR JENA	2024-11-05	1. Period of Delay 5 days
135	D-WP(C)/45991/2024	AUROVINDA MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Affidavit not sworn by petitioner nos 2 to 6 .
136	D-WP(C)/46026/2024	BHABANI SANKAR TRIPATHY (1)	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 23, 24, 26 to 28 and 31 to 35,56 and 57 not legible
137	D-ABLAPL/32844/2024	GYANA RANJAN DHAL	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Nomenclature not correct in sl.4 of affidavit. 2.side of the page no.10,11, 13 are not neatly legible.
138	D-WP(C)/46067/2024	SANDHYARANI PANI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-CRLMC/32799/2024	DIPTI RANJAN BHOKTA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the PS and PS case number not mentioned in the petition.
140	D-BLAPL/32964/2024	RAJIB LOCHAN PATTNAIK	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Name of the petitioner on affidavit not tally with cause title.
141	D-BLAPL/32957/2024	RAJIB LOCHAN PATTNAIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-BLAPL/32911/2024	DEBIDUTTA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos.17 to65 not neat.
143	D-WP(C)/45953/2024	ANAM CHARAN PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
144	D-ABLAPL/32862/2024	BABRU BAHAN DALABEHERA	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished on declaration.2.Name of the Advocate not

				furnished on Solemnly affirmation para.
145	D-CONTC/46172/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. N PAGE NO.5 THE WORD AFFIDAVIT NOT MENTION
146	D-WP(C)/46040/2024	SIDHARTHA SWAIN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
147	D-BLAPL/32912/2024	DEBIDUTTA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-BLAPL/33039/2024	JUGALA KISHORE PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
149	D-WP(C)/45844/2024	PRASANTA KUMAR TRIPATHY	2024-11-05	Paragraphs of writ petition not correctly numbered.
150	D-BLAPL/32967/2024	RAJIB LOCHAN PATTNAIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
151	D-CRLMA/32652/2024	DEBASIS SARANGI	2024-11-05	Place it after filing of order in ABLAPL NO 10891 of 2023
152	D-CONTC/45911/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Code Wrongly indicated
153	D-WP(C)/45786/2024	SUBAS CHANDRA DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
154	D-WP(C)/45916/2024	ANAM CHARAN PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Petitioner fathers name mentioned in affidavit does not tally with the cause title.
155	D-BLAPL/32959/2024	RAJIB LOCHAN PATTNAIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
156	D-ABLAPL/32830/2024	MANAS KUMAR SWAIN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per date of event , date of occurrence not reflected in the avements of the petition.2. Nomenclature not correct in prayer and sl.4 of affidavit.3. provision not correct.
157	D-BLAPL/32934/2024	SURYAKANTA DWIBEDI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1. provision not correct.2.Signature of the Executant name , not tally with rejection order ,cause title and reflected in V.nama.
158	D-BLAPL/32963/2024	SUSHANTA KUMAR JOSHI	2024-11-05	As per standing order no.3 dtd 9-7-2024 ,name of the prosecutrix /informant shall not be reflected in the petition. Then S.R. will be made.
159	D-CMP/46137/2024	AMIT PRASAD BOSE	2024-11-05	Age of all the opp .parties not furnished in c .m .p and C/O OF OPP .PARTIES 13 TO 18 , 20 and 23 NOT FURNISHED IN C . M .P . In vakalatnama address of petnr . no .2 not properly furnished .
160	D-BLAPL/32936/2024	ASIT KUMAR JENA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. BLAPL NOS. ARE IN PARA -8 OF THE PETITION HAS BEEN REFLECTED TWO TIMES IN ANNEX.3 .
161	D-BLAPL/32981/2024	BIBHUTI BHUSAN ROUT	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.8 not neat and legible.
162	D-WP(C)/45927/2024	SUDHANSU SEKHAR JENA	2024-11-05	1.O.F.C.L.H.L. Act mentioned in Paragraph-2 of the petition does not tally with the index.2.Authorization with regard to swear the affidavit on behalf of the other petitioner not furnished.3.Page nos. 20 to 22 not neat and legible.4.Page nos. 29 and 30 not exhibited.5.Respondents serial number not correctly arranged and 1 to 4 address not furnished.6.D.C.fee of Rs.6/- to be paid in cause title.
163	D-BLAPL/33010/2024	SUSHANTA KUMAR MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Age of the petitioner no-2 not tally with rejection order and cause title.Relationship not mentioned in the affidavit.
164	D-WP(C)/45901/2024	SAKTIDHARA MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
165	D-CRLA/32614/2024	JYOTIRMAYA SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
166	D-ABLAPL/32770/2024	SIDDHARTH GOUTAM DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
167	D-BLAPL/32988/2024	MAHES DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Rejection order dated 29.10.2024 under Annexure-2 not tally with index, Dates and Events and para-5 of the petition
168	D-WP(C)/45968/2024	BIJAYA KUMAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

169	D-BLAPL/33001/2024	ANIRUDHA DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
170	D-ABLAPL/32945/2024	SAROJ KUMAR PADHY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
171	D-WP(C)/46015/2024	UMESH CHANDRA BEHURA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-RPFAM/46174/2024	BYOMAKESH TRIPATHY	2024-11-05	case number not correctly furnished in being aggrieved and para -1 of grounds.
173	D-CRLMP/32808/2024	BISWAJIT NAYAK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
174	D-WP(C)/46617/2024	GOPAL AGARWAL	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page mark of I A no be corrected
175	D-CRLA/32993/2024	PRASANNA KUMAR PANI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
176	D-CMP/45925/2024	SUDHANSU SEKHAR JENA	2024-11-05	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1C .COPY of trial court order not filed but xerox copy of same filed is under annex -1, I .A -1303/2024 is filed for dispensing with filing of c .copy of annex .1 .3 . Annex .4 would be from page 63 to67 in place of 64 to 68 . 4 .In annex -3 mutation case no. 933 /2021 and 1567/2020 filed but it is shown 993/2021 and 1587/2020 in index and book mark .
177	D-WP(C)/46018/2024	ASMIYA RANJAN MAJHI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
178	D-CRLMC/32599/2024	SARAT KUMAR JENA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Authentication fee Rs.2.20/- to be paid
179	D-WP(C)/45948/2024	BIJAYA KUMAR BEHERA 1	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D-WP(C)/45905/2024	PRASANNA KUMAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Synopsis and date charts are not alphabetically paginated and also not marked in index.2.Deficit court fee of Rs.12/ to be paid on cause title of writ petition.3.The name of the petitioners not correctly furnished in affidavit.3.The name of the counsel in capital

				letters, mobile numbers and enrollment numbers in vakaltnama not furnished.
181	D-WP(C)/46084/2024	KUNAL KUMAR SWAIN	2024-11-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
182	D-ABLAPL/32876/2024	PANCHANAN PANIGRAHI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.11 not neat and legible.
183	D-WP(C)/45918/2024	BHABANI PRASAD MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
184	D-CRLMC/32703/2024	BIBEKANANDA BHUYAN	2024-11-05	1. Page no.14 not filed.
185	D-WP(C)/45988/2024	BHAKTA RANJAN BARIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
186	D-WP(C)/45838/2024	ANIRUDHA DAS	2024-11-05	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
187	D-WP(C)/45842/2024	MADHAB LAL AGARWAL	2024-11-05	1.Copy not served on S.C.(C.T. and G.S.T.) 2.The name of the opp.parties in affidavit not correctly furnished.3.Annexures -3 and 4 in book marks index and index of writ petition not correctly page marked
188	D-WP(C)/45954/2024	BIJAYA KUMAR BEHERA 1	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
189	D-WP(C)/46065/2024	SANDHYARANI PANI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
190	D-ABLAPL/32801/2024	DEBASIS PANIGRAHI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
191	D-WP(C)/45808/2024	BIJAYA KUMAR BEHERA 1	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. page no 48 repeated twice
192	D-WP(C)/46388/2024	NIRANJAN PRASAD PATRA	2024-11-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
193	D-CRLMC/32633/2024	ACHYUTANANDA PATTANAIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D-CRLMC/32802/2024	SMRUTI RANJAN ROUT	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
195	D-ABLAPL/32878/2024	DIPTI RANJAN MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
196	D-ABLAPL/32815/2024	RAMESH CHANDRA SWAIN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1 . page marking not correct in index. 2 .Informant should not be an opp.party as per

				standing order no. 3 of 2024 dtd 9.7.2024 .3. Page nos.13 and 14 not properly scanned.
197	D-WP(C)/45943/2024	BIJAYA KUMAR BEHERA 1	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
198	D-WP(C)/46012/2024	SURYAKANTA DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
199	D-BLAPL/32939/2024	KARTIK CHANDRA TRIPATHY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
200	D-WP(C)/46073/2024	DILLIP KUMAR MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
201	D-CONTC/46273/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Code NOT CORRECT 2. PAGE NOS. 16 AND 17 NOT LEGIBLE
202	D-WP(C)/46080/2024	KUNAL KUMAR SWAIN	2024-11-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
203	D-FAO/45859/2024	GIRIJA PRASAD DUTTA	2024-11-05	1. Period of Delay 30 DAYS 2.Copy of Trial Court Judgement / Order FILED BUT SEEMS TO BE INCOMPLETE AS NO ADDRESS OF OP No.2 IS GIVEN. 3. Provision of Law NOT IN IA
204	D-CRLMC/32504/2024	NIHAR RANJAN SAHOO	2024-11-05	1 This case related to Sexual Offence the name of victim, address of victim and husband of victim deleted from the petition as per the standing order 3 / 2024 and Put up for SR thereafter.
205	D-BLAPL/33040/2024	HIMANSHU BHUSAN DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. As per Standing order No.03 dated 09.07.2024, the name of the Victim shall not be mentioned in the petition.
206	D-ABLAPL/32941/2024	BISWABHUSAN DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Date of notice vide annex-1 not tally. Page number 15 not proper arranged.
207	D-RPFAM/44500/2024	BIJAY KUMAR MOHANTY	2024-11-05	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 2/. paid. Deficit A.Fee of Rs. 2.40 to be paid.
208	D-BLAPL/32895/2024	DIPAK RANJAN MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
209	D-ABLAPL/32881/2024	RAMAKANTA PRADHAN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
210	D-MATA/45947/2024	AJAYA KUMAR PRADHAN	2024-11-05	1.Authentication fee due on the Appellate Court Judgement Rs 1.10p not paid 2. Annexure 2 not legible

211	D-ABLAPL/32880/2024	RAMAKANTA PRADHAN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
212	D-ABLAPL/33005/2024	MADAN SUNDAR BEHERA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Synopsis and Date chart not alphabetic paginated in index.2. As per Standing order No. 03 dated 09.07.2024,the name of the Complainant and Victim should not be mentioned in the petition.
213	D-WP(C)/45742/2024	SUPRIYO RANJAN MAHAPATRA	2024-11-05	I.A.is not page marked.2.Mobile numbers of all the counsel in vakaltnama not furnished.3.A.fee of Rs.2.20p on c.copy of Annexure-1 not paid.
214	D-CRLMC/32619/2024	RAVI SHANKAR SAMAL	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
215	D-WP(C)/46027/2024	BHABANI SANKAR TRIPATHY (1)	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
216	D-ARBA/45813/2024	SUBHRANSU BHUSAN MOHANTY	2024-11-05	1.Receipt showing copy on A.G. Not filed. On C.G. not filed. 2.The appellants were not parties in the courts below.
217	D-WP(C)/46079/2024	JYOTI RANJAN KHUNTIA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
218	D-WP(C)/46063/2024	AKSHAYA KUMAR NAYAK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NEAT COPY OF PAGE NO16 TO19 TO BE FILED
219	D-WP(C)/46052/2024	DILLIP KUMAR MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Legible copy of page-31 to be filed
220	D-CONTC/46258/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
221	D-ABLAPL/32788/2024	SOUBHAGYA KUMAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
222	D-CRLMC/32534/2024	MANOJ KUMAR MOHANTY (2)	2024-11-05	3-AUTHENTICATION FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order not correctly furnished at page no. 2 para no.1. 2. Authentication fee Rs. 1.10/- to be paid. 3. PS number not correctly furnished in prayer of the I.A. petition
223	D-CRLMC/30723/2024	HRUDANANDA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.

224	D-WP(C)/45933/2024	SUDHANSU SEKHAR JENA	2024-11-05	1.Deficit C.fee of Rs.10/- to be paid in V.nama.2. W.P.(C) No. 17728 of 2013 mentioned in Index and averments-5 of the petition does not tally with the Annex-2 of the file.
225	D-CMAPL/46324/2024	ALOK KUMAR MOHANTY	2024-11-05	1. Period of Delay 04 days
226	D-WP(C)/45913/2024	PRAVASH CHANDRA JENA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
227	D-BLAPL/32856/2024	SUDHANSU SEKHAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
228	D-CONTC/46130/2024	DAYANIDHI MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1-Deponent/Petitioner No.1 not authorized on behalf petitioner Nos.5 to 12 and paragraphs No.wrongly mentioned in declaration of affidavit
229	D-WP(C)/46025/2024	UMESH CHANDRA MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
230	D-WP(C)/45902/2024	MANORANJAN PADHI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Authorization with regard to swear the affidavit on behalf of other petitioners not furnished.2.Deficit court of Rs.12/ to be paid on cause title of writ petition.
231	D-BLAPL/32917/2024	SANGRAM KESHARI BURMA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
232	D-ABLAPL/32854/2024	SUDHANSU SEKHAR DASH	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Name of the petitioner on affidavit not tally with cause title.
233	D-ABLAPL/32970/2024	PRADEEP KUMAR PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
234	D-WP(C)/46010/2024	PRAFULLA KUMAR KAR	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
235	D-BLAPL/32864/2024	ADYASIDHI MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
236	D-BLAPL/32889/2024	SHRABAN KUMAR AGRAWALA	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				Occupation not mentioned and deponent not signature in Affidavit.As per order no-3 dated 9.7.2024 the name of guardian of victim shall not be mentioned.
237	D- CONTC/46153/2024	PRASHANTA KUMAR DAS	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NO. 29 NOT NEAT AND LEGIBLE
238	D- BLAPL/32899/2024	DIPAK RANJAN MISHRA	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
239	D-WP(C)/45856/2024	DEVI PRASAD DASH	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. NEAT COPY OF PAGE 49 TO BE FILED
240	D- BLAPL/32992/2024	MAHES DAS	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. P.S. case mentioned in page 2 does not tally with the Annexure-1.
241	D-WP(C)/45955/2024	ULLASH CHANDRA MOHANTY	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
242	D-WP(C)/45907/2024	ANAM CHARAN PANDA	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
243	D-WP(C)/46271/2024	ASHIS KUMAR MISHRA	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
244	D- ABLAPL/32944/2024	BISWABHUSAN DAS	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
245	D- BLAPL/32965/2024	RAJIB LOCHAN PATTNAIK	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
246	D-CMP/46037/2024	JNANA RANJAN KAR	2024-11- 05	Annexure 1 and 2 not attested true copies .
247	D- ABLAPL/32778/2024	ABHIJIT DAS	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
248	D- MACA/46019/2024	RAMESH CH. BEHERA	2024-11- 05	court fees payable not furnished in appeal
249	D-WP(C)/45981/2024	BIBHUTI BHUSAN NANDA	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page no 11to 20 not legible
250	D- CRLMP/32825/2024	SUSANTA KUMAR NAYAK	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
251	D-WP(C)/46021/2024	SAILABALA JENA	2024-11- 05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

252	D-WP(C)/46094/2024	KUNAL KUMAR SWAIN	2024-11-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
253	D-MACA/45841/2024	G.P.DUTTA	2024-11-05	1. Period of Delay 64 DAYS
254	D-WP(C)/46100/2024	KUNAL KUMAR SWAIN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
255	D-BLAPL/32931/2024	ARIJEET MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
256	D-WP(C)/46330/2024	ASHOK KUMAR MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
257	D-CRLMC/32631/2024	SUSANTA KUMAR MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Name of the PS and PS case number not furnished in the petition.
258	D-ABLAPL/32506/2024	GAUTAM CHARAN ROUT	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Year of the P.S case number not mentioned in the cause title and body of the petition copy.Page 11 not legible.
259	D-RSA/46326/2024	AMIT PRASAD BOSE	2024-11-05	1.Authentication fee due on the Appellate Court Judgement Rs. 2/. paid. Decree Rs. 2/. paid. Deficit A.Fee of Rs. 2.50. to be paid.
260	D-MACA/45827/2024	G.P.DUTTA	2024-11-05	1. Period of Delay 14 days delay.
261	D-WP(C)/45956/2024	BIJAYA KUMAR BEHERA 1	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
262	D-ABLAPL/32785/2024	BIJAYA KUMAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.T.Case No mentioned in Cause Title,Petition and Prayer not tally.Nomenclature not furnished in V>Nama
263	D-CRLMC/32659/2024	BYOMOKESH SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
264	D-WP(C)/45847/2024	SUBAS CHANDRA DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
265	D-ABLAPL/32953/2024	ARIJEET MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
266	D-ABLAPL/32949/2024	ARIJEET MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
267	D-BLAPL/32973/2024	RABINDRA PRASAD PATNAIK	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY

				MENTIONED 1. Paragraph no. not correctly furnished on declaration.2.As per index, Annexure-6 not described in the petition.
268	D-WP(C)/45944/2024	AMBIKA PRASAD RAY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
269	D-CRLMA/32823/2024	JNYANANANDA PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
270	D-BLAPL/32968/2024	RAJIB LOCHAN PATTNAIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
271	D-BLAPL/32933/2024	ARIJEET MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
272	D-RPFAM/46023/2024	RANJIT MOHANTY	2024-11-05	23-NOMENCLATURE NOT CORRECTLY FURNISHED . correct nomenclature is CRLMP
273	D-WP(C)/46385/2024	SUDHIR KUMAR MALLICK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
274	D-FAO/46292/2024	NAYAN BEHARI DAS	2024-11-05	Provision of Law NOT IN IA
275	D-WP(C)/46264/2024	JNYANANANDA PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
276	D-WP(C)/45839/2024	DILIP KUMAR SAHU	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
277	D-ABLAPL/32920/2024	RAJENDRA NARAYAN ROUT	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
278	D-WP(C)/46008/2024	PRAVAT KUMAR NAYAK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
279	D-CRLMC/28920/2024	DEEPAK KU SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
280	D-BLAPL/32943/2024	GOPINATH MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Synopsis and date chart not filed as per index.2. As per FIRS .detail,date of disp, not reflected in the reference certificate . 3 .BLAPL not reflected in the heading of V.nama .4. Pending of trial court not reflected in the matter of cause title .
281	D-ABLAPL/32916/2024	RAMDAS ACHARY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

282	D-WP(C)/45867/2024	HRUDANANDA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
283	D-WP(C)/45690/2024	JAGAJIBAN PRADHAN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. prayer of the petition not signed by advocate
284	D-ABLAPL/32833/2024	AMLAN SHAKTI PAUL	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
285	D-WP(C)/45936/2024	PRNOY MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
286	D-BLAPL/32969/2024	RAJIB LOCHAN PATTNAIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
287	D-ABLAPL/32795/2024	ALOK KUMAR MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
288	D-CONTC/46261/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
289	D-WP(C)/45934/2024	PRNOY MOHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
290	D-WP(C)/46048/2024	BIMBISAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
291	D-BLAPL/32996/2024	BISWORANJAN SWAIN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
292	D-ABLAPL/32836/2024	SALAUDDIN KHAN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Case no. in FIR ,not correct in index.2.As per FIRS detail , date of disp. of not furnished in reference certificate.3. page nos. 47 to 50 and 52 not neatly legible.
293	D-CRLMC/32682/2024	MANAS KUMAR CHAND	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION

				1. Synopsis and date chart not mentioned in index page.
294	D-WP(C)/46058/2024	SANDHYARANI PANI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
295	D-BLAPL/32974/2024	MANAS KUMAR CHAND	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
296	D-WP(C)/45850/2024	RAMESH CHANDRA OJHA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Synopsis and date charts are not alphabetically page marked.2.The name of the counsel in capital letters and mobile numbers in vakaltnama not furnished.
297	D-MACA/46177/2024	ADAM ALI KHAN	2024-11-05	1. Period of Delay 37 days
298	D-BLAPL/32915/2024	RAMDAS ACHARY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Pendency in lower court mentioned in cause title not correct.
299	D-CMP/45848/2024	GOKHA BEHERA	2024-11-05	In para -1 OF C .M .P , affidavit and declaration in place of c .m .p it is written C .M A .
300	D-WP(C)/45885/2024	AMIYA KUMAR MISHRA-2	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
301	D-WP(C)/45938/2024	PURNA CHANDRA MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
302	D-WP(C)/45986/2024	SAROJ RANJAN SUBUDHI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
303	D-BLAPL/32937/2024	RAMAKRISHNA NAIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the trial court in synopsis and cause title, not tally with rejection order.
304	D-CRLMC/32649/2024	SUBHRAJIT SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Date of order not correctly furnished in line no.6 para no.4.
305	D-WP(C)/45861/2024	HRUDANANDA MOHAPATRA	2024-11-05	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. D COURT FEE OF RS12/. TO BE FILED
306	D-WP(C)/45982/2024	RANJAN KUMAR ROUT	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED. Declaration left blank .

307	D-WP(C)/46105/2024	SIDHARTH PRASAD DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
308	D-ABLAPL/32768/2024	AMULYA RATNA PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
309	D-BLAPL/32962/2024	RAJIB LOCHAN PATTNAIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
310	D-WP(C)/45951/2024	BIJAYA KUMAR BEHERA 1	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
311	D-WP(C)/46068/2024	KANANBALA ROY CHOUDHURY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
312	D-WP(C)/45863/2024	NIRANJAN PRASAD PATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
313	D-ABLAPL/33008/2024	DEEPAK RANJAN PARIDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Page nos.15 , 16 not neat and legible.
314	D-MATA/46167/2024	GOURI MOHAN RATH	2024-11-05	1.Period of Delay 73 days delay 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 1.10 not paid. Decree Rs. 4. 50 not paid
315	D-WA/43480/2024	KSHIROD KUMAR ROUT	2024-11-05	Period of Delay 21 days delay.
316	D-CONTC/46231/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
317	D-CMP/45980/2024	LAXMAN PRADHAN	2024-11-05	1 .Annex .2 is from page 15 to28 but mentioned in index from page 15 to 27 . 2 .Annex . -3 is from page 29 to 33 but in index it is mentioned from 28 to 33 . 3 .Annex -2 is c .s 289/2024 but in index and book mark it is mentioned c .s -694 /2024 . 4 .I .A -96/2024 filed but in index and book mark I .A no left blank . 5 .Annex . 5 is order dated 29 .07 2024 but in index and book mark it is mentioned order dated 09 .07 .2024
318	D-WP(C)/46083/2024	KUNAL KUMAR SWAIN	2024-11-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
319	D-ABLAPL/32872/2024	JYOTIRMAYA SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.9 not neat.
320	D-WP(C)/46049/2024	PANCHANAN SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Mobile number of all the counsel in vakaltnama not furnished.

321	D-WP(C)/40550/2024	GOKHA BEHERA	2024-11-05	12-ASSESSMENT SLIP NOT FILLED-IN PROPERLY. 14-NOT PROPERLY INDEXED. 1.Instead of CMP WP(C) MENTIONED. 2. copy of annexures 1 and 2 not filed
322	D-BLAPL/32850/2024	BIDYALOK MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. D.Fee of OSBC Rs.50/- not paid.
323	D-RSA/45935/2024	NARENDRA KUMAR SAHOO	2024-11-05	Put up for S.R. after filing of c.copy of both the courts judgement.
324	D-ABLAPL/32948/2024	ARIJEET MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
325	D-CRLMP/32809/2024	PRADEEP KUMAR DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
326	D-WP(C)/45924/2024	RABINDRA KUMAR SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
327	D-BLAPL/32991/2024	SUSHANTA KUMAR JOSHI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure No 2 repeated twice in the averement made in Para-5 and 6 which are not correctly numbered in the petition.
328	D-ABLAPL/32773/2024	JAYAKRISHNA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
329	D-ABLAPL/32829/2024	KULDEEP MOHANTY	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Nomenclature in sl.4 of affidavit not correct. 2. side of the page 10 not neat.
330	D-ABLAPL/32956/2024	ARIJEET MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
331	D-RSA/46160/2024	SOUMYA RANJAN PATI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Court Fee CLAIMED TO BE EXEMPTED,CASTE CERTIFICATES OF APPELLANTS BE FILED
332	D-WP(C)/46069/2024	SANDHYARANI PANI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
333	D-WP(C)/46075/2024	DILLIP KUMAR MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

334	D-BLAPL/32923/2024	SANTOSH KUMAR MAHANTY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page marking not correct in index.
335	D-LAA/46332/2024	KISHORE KUMAR JENA	2024-11-05	requisites not filed
336	D-WP(C)/46070/2024	DILLIP KUMAR MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
337	D-WP(C)/46074/2024	NIRANJAN PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
338	D-BLAPL/32859/2024	SOUMYA RANJAN DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Honble Court not tally with Rejection order and cause title.
339	D-WA/44823/2024	BIBEKANANDA BHUYAN	2024-11-05	1.Court Fee Payable to Rs. 12/-,pay Rs.6/-,Rs.6/- to be paid 2.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- not paid
340	D-WP(C)/45914/2024	JAYAKRISHNA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
341	D-WA/44828/2024	BIBEKANANDA BHUYAN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Court Fee Payable to Rs.12/,Paid.Rs.6/-,RS.6/- be paid 2.Authentication fee due on the Appellate Court Judgement Rs 2.25 /- Not paid
342	D-CRLA/32893/2024	MAHENDRA KUMAR SAHU	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Copy of Trial Court Judgement Rs Rs.36.30 payble,Rs.12.00 paid by e-Court Fee,Rs.24.30 to be paid on c.copies under annex.-1 2.Code Wrongly indicated 3.Page nos.51 , 79 not available
343	D-ABLAPL/33012/2024	ANIRUDHA DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
344	D-WP(C)/45908/2024	ANAM CHARAN PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
345	D-WP(C)/45893/2024	SATYAJIT MOHAPATRA (2)	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. D COURT FEE OF RS 12/. TO BE PAID
346	D-CONTC/46256/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
347	D-RSA/45957/2024	SAMIR KUMAR MISHRA, (SR.ADV)	2024-11-05	1. Period of Delay 197 DAYS. 2.INDEX NOT PROPERLY FILLED IN.

348	D-WP(C)/45891/2024	NARAYAN PRASAD PARIJA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
349	D-RSA/45940/2024	SAMIR KUMAR MISHRA, (SR.ADV.)	2024-11-05	1.Period of Delay 198 days delay.
350	D-BLAPL/32908/2024	S.S.RAY (2)	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
351	D-BLAPL/32942/2024	SANJAY KUMAR PRADHAN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per refrence certificate BLAPA NO. 31363/2024 disp. on 24-10-2024, disp. of date not reflected in FIR detail .
352	D-BLAPL/32857/2024	SATYABRATA DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
353	D-MACA/45837/2024	NALINI KANTA DASH	2024-11-05	1. Period of Delay 154 days delay 2.Deficit court fee of Rs. 5584/. not paid. 3. Statutory deposit not made. Court fee payable not correctly furnished
354	D-CRLMC/32697/2024	DILIP KUMAR SAHU	2024-11-05	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Subject code not correctly furnished in index. 2. HBAWF fee Rs.50/- to be paid.
355	D-BLAPL/32882/2024	JYOTIRMAYA SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
356	D-ABLAPL/32791/2024	MANAS KUMAR SWAIN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
357	D-ABLAPL/32774/2024	JAYAKRISHNA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
358	D-ABLAPL/32786/2024	SOUBHAGYA KUMAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. As per standing order no-3 dated 9.7.2024 the name of guardian shall not be mentioned in Petition
359	D-WP(C)/45946/2024	BIBEKANANDA BHUYAN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Page mark not correctly furnished at annexure-4
360	D-ABLAPL/33014/2024	ANIRUDHA DAS	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date not mentioned in Dates and Events.

361	D-ABLAPL/32961/2024	SK. ZAFARULLA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
362	D-WP(C)/46381/2024	CHITTA RANJAN PATNAIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page no 10 not legible
363	D-CRLMC/32513/2024	ASIT KUMAR CHAUDHURY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION . Occupation not furnished in affidavit.
364	D-WP(C)/45910/2024	ANAM CHARAN PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
365	D-CONTC/46230/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. IN AFFIDAVIT DEPONENT NOT AUTHORIZE BY OTHER PETITIONERS
366	D-ABLAPL/32784/2024	SUNIL KUMAR PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 6 to 8 not neat
367	D-BLAPL/32929/2024	JAGABANDHU SAHU	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
368	D-ABLAPL/32840/2024	JAJATI KESHARI KHUNTIA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. provision not correct.
369	D-CRLMP/32813/2024	SURYA KANTA PRADHAN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
370	D-WP(C)/45886/2024	NARAYAN PRASAD PARIJA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
371	D-WP(C)/45805/2024	BIJAYA KUMAR BEHERA 1	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Annexure 2 not properly page marked,Annexures 3 to6 not marked as per index
372	D-WP(C)/45919/2024	RABINDRA KUMAR SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. True copy of the order dated 25.07.2022 mentioned in averment-7 does not tally with

				Annexure-5 of the index.
373	D-CONTC/46232/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
374	D-WP(C)/45941/2024	BIJAYA KUMAR BEHERA 1	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
375	D-WP(C)/46030/2024	BHABANI SANKAR TRIPATHY (1)	2024-11-05	.Receipt Showing Serv.copy To School and Mass Education not Filed.
376	D-BLAPL/32827/2024	PRASANTA KUMAR ROUTRAY	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
377	D-WP(C)/45964/2024	JUDHISTHIR SAHOO	2024-11-05	Logo Rs 50/- and adv clerk welfare fund Rs 10/- not paid
378	D-WP(C)/45909/2024	PURNA CHANDRA MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
379	D-FAO/46370/2024	ADAM ALI KHAN	2024-11-05	1. Period of Delay 85 DAYS 2. Provision of Law NOT IN IA
380	D-WP(C)/45912/2024	ANAM CHARAN PANDA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
381	D-WP(C)/45884/2024	HRUDANANDA MOHAPATRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
382	D-CONTC/46287/2024	ADV.	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
383	D-WP(C)/45860/2024	KAUSHIK SWAIN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
384	D-BLAPL/32884/2024	DIBYA JYOTI SAHOO	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
385	D-ABLAPL/32858/2024	ANANTA NARAYAN PATTANAYAK	2024-11-05	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Paragraph no. not correctly furnished on declaration.2.Age of the opp.party No.2 not mentioned in the cause title
386	D-CRLMC/32807/2024	DIPTI RANJAN BHOKTA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
387	D-BLAPL/32897/2024	DIPAK RANJAN MISHRA	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
388	D-WP(C)/45877/2024	JYOTI PATNAIK	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

389	D-ABLAPL/32772/2024	LAXMINARAYAN PATEL	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
390	D-FAO/45879/2024	G.P.DUTTA	2024-11-05	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 29 DAYS 2. Provision of Law NOT GIVEN IN IA
391	D-MATA/46098/2024	GOPAL KRUSHNA NANDA	2024-11-05	1.Period of Delay 68 days delay. 2.Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 15/. paid. Deficit A.Fee of Rs.7/. to be paid.
392	D-WP(C)/45835/2024	MOHAMMED MUSTAQ ANSARI	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page No.36 to 43neat copy not filed
393	D-WP(C)/46004/2024	SANTOSH KUMAR SWAIN	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
394	D-BLAPL/32921/2024	SOUBHAGYA KUMAR DASH	2024-11-05	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 05-11-2024 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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